

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

**Item No. 604**  
**IB-557/ND/2022**

**IN THE MATTER OF:**  
**M/s. M M Iron and Steels**

**...PETITIONER**

**Vs.**

**M/s. ASPG Infrastructure Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**U/s 9 of IBC, 2016**

**Order delivered on 06.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :Mr. Jeetender Gupta and Mr. Ashish Mishra (Adv)**

**For the Respondent/Corporate Debtor :Mr. Mohit Nandwani Adv**

**ORDER**

As prayed by the Ld. Counsel for the Parties. The matter in adjourned to  
**27.02.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**